

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF JAYSHREE COTTON PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	JAYSHREE COTTON PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17/04/2002
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Ahmedabad ,Gujarat
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U50403GJ2002PTC040643
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NARSAN TEKARI, DHARAMPUR, PORBANDAR, GUJARAT- 366277
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24/02/2020
7.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	IP Prashant Bharatkumar Patel Registration No (IBBI/IPA-002/IP-N00827/2019 -2020/12627)
8.	ADDRESS, EMAIL AND PHONE NO OF THE LIQUIDATOR, AS REGISTERED WITH BOARD	Address : 51, Hariom Villa, Nr. Isocn Flower Flats, Bopal, Ghuma Road Ahmedabad-380058 , Gujarat, India Email : prashant167@gmail.com Phone: 9824002847
9.	ADDRESS, EMAIL AND PHONE NO TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address : 409,West Face Opp: Turban Restaurant Nr Bagbhan Party Plot Cross Road Zydus Hospital Road, Thaltej, Ahmedabad-380059 Email : prashant167@gmail.com Phone: 9824002847
10.	LAST DATE FOR SUBMISSION OF CLAIMS	25/03/2020

Notice is hereby given that the Jayshree Cotton Private Limited has commenced voluntary liquidation on 24th February,2020. Subsequently The stakeholders of are hereby called upon to submit a proof of their claims, on or before 25th March, 2020, to the liquidator at the address mentioned against item 7. This Claims may be submitted under the following forms of Schedule –I

Form B	Proof of Claim by Operational Creditor except workmen and employees
Form C	Proof of Claim by Financial Creditors
Form D	Proof of Claim by workmen and other employee
Form E	Proof of Claim by Authorised representative of workmen and employees
Form F	Proof of Claim by any other stakeholder

The financial creditors shall submit their proof of claims by electronic means only on the email address mention against item 7. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties. The aforesaid forms are available on the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India.

Name and Signature of the Liquidator:

Date: 25/02/2020
Place: Ahmedabad



IP Prashant
IP Prashant Bharatkumar Patel
Liquidator
Jayshree Cotton Private Limited
(Company under Voluntary liquidation)